Regarding the menace of wild boar to agricultural farmers in Tirunelveli Parliamentary Contituency in Tamil Nadu

SHRI ROBERT BRUCE C. (TIRUNELVELI): Madam, in my Constituency Tirunelveli in Tamil Nadu, majority of people are farmers and they depend only on agriculture. The wild boar, that is, wild pigs, are coming from the forest in groups and staying in agri-fields and destroying crops like banana, paddy and all other crops and thereby, causing huge loss to the farmers.

Many times, they have attacked farmers and caused grievous injuries also. The Union Government is not giving any compensation. Wild boar is included in Schedule III of the Wildlife Protection Act, 1972. It is a Central Act. If the farmers try to prevent the boars, the Forest Department is registering cases against them.

Hence, I request the Union Government to remove wild boar from Schedule III of the Wildlife Protection Act, 1972.

Thank you, Madam.